

O.A. No. 46/07

Dt. 01.08.2016

Hon'ble Mr. Justice Dinesh Gupta, J.M.

Hon'ble Ms. Nita Chowdhury, A.M.

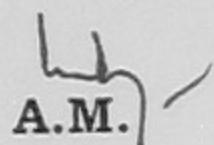
List revised.

None for the parties.

From the Order sheets, it is transpired that since many occasions, the counsel for the applicant is not putting his appearance in this case and vide Order dated 16.05.2016, he was granted one last opportunity to argue this case, but today also nobody is present to press this O.A.

This matter is quite old.

Accordingly, this O.A. is dismissed in default and for non prosecution.


A.M.


J.M.

Arun...